GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF FISHERIES

RAJYA SABHA

UNSTARRED QUESTION No. 3458 TO BE ANSWERED ON 1ST APRIL, 2022

Relief schemes for fishermen

3458. DR. V. SIVADASAN:

Will the Minister of Fisheries, Animal Husbandry and Dairying be pleased to state:

- (a) the number of fishermen who lost their lives in various natural disasters and during fishing in the sea;
- (b) whether Government is providing any relief schemes for their families; and
- (c) if so, the details of the amount disbursed and the number of people who received the amount, year-wise since 2017?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

(a) to (c): The primary responsibility of disaster management and relief rests with State Governments and the Central Government supplements their efforts in this regard. The data of fishermen who lost their lives in various natural disasters and during fishing at sea is maintained at State level. The Indian Coast Guard in close coordination with Central/State authorities conducts survey and rescue operations during natural calamities to save the lives of fishermen at sea. The Department of Fisheries, Government of India accords paramount importance for safety and security of fishermen at sea and provides financial assistance under its various schemes and programs. Under the Pradhan Mantri Matsya Sampada Yojana (PMMSY), the Department of Fisheries, Government of India provides financial assistance to the State and Union Territories for providing safety kits for fishermen, communication and tracking devices on fishing vessels, Potential Fishing Zone (PFZ) devices etc. Under the PMMSY, during 2020-21 and 2021-22, 14800 communication and tracking devices at project cost of Rs 51.80 erore, 1351 safety kits at project cost of Rs 8.94 crore and 1000 PFZ devices at project cost of Rs 1.10 crore have been approved to the States/Union Territories. Financial assistance was also extended under the erstwhile Centrally Sponsored Scheme-Blue Revolution-Integrated Development and Management of Fisheries Scheme for providing safety kits for fishermen and tracking devices on fishing vessels. Financial assistance to the tune of Rs 18.01 crore was provided during 2019-20 for installing transponders on 4997 fishing boats of Tamil Nadu.

The details of claims of fishers settled under the Group Accident Insurance Scheme under the Centrally Sponsored Scheme (CSS) namely, "Blue Revolution: Integrated Development and Management of Fisheries" during 2017-18 to 2019-20 are furnished as below:

Year	No. of Claims received	No. of Claims Settled	Amount paid for Claim Settlement (in Crore)
2017-18	451	322	6.075
2018-19	540	363	7.13
2019-20	456	425	8.50
Total	1447	1140	21.705

Further, under the Group Accident Insurance Scheme under PMMSY, commenced from 2020-21, fishers are provided insurance at the rate of Rs.5,00,000/- for accidental death or permanent total disability, Rs.2,50,000/- for permanent partial disability and Rs. 25,000 for meeting hospitalization expenses in the event of accident. Under this Group Insurance Scheme, a total of 27, 51,588 fishers have been insured till date at a premium outgo of Rs 16.45 crore. Till date, 28 claims from fishers have been settled and an amount of Rs. 1.40 crore has been released.
